

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2263

ANSWERED ON:23.11.2010

WIDENING OF ROAD AND BRIDGES

Pandey Shri Ravindra Kumar;Reddy Shri K. Jayasurya Prakash

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has received any proposal from State Governments regarding action plan for widening of roads and construction of bridges etc. in view of the traffic problem in various cities of the country during the last three years and the current year;
- (b) if so, the details and status thereof alongwith the reasons for delay, State-wise;
- (c) the details of the fund sanctioned and proposed under the special budgetary provisions and other budgetary assistance by the Union Government; and
- (d) the time by which pending proposals are likely to be cleared?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) to (d): This Ministry is primarily responsible for the development & maintenance of National Highways (NHs) and roads other than NHs are under the purview of the respective State Governments. The development & maintenance of NHs is carried out on agency basis by the State Governments through Public Works Departments (PWDs), National Highways Authority of India (NHA) and Border Roads Organization (BRO). Apart from this, to accelerate the development of roads in North East, this Ministry has taken up Special Accelerated Road Development Programme (SARDP-NE). The Government has also taken up a special programme for the development of roads in the Left Wing Extremism (LWE) affected areas. State-wise details of proposals received from the State Governments and sanctioned by the Ministry for widening of roads and construction of bridges on NHs during the last three years and the current year are at Annexure-I. The proposals received from the State Governments are sanctioned based on their inclusion in Annual Plan, fulfilling the technical requirements as per Ministry's standard guidelines / circulars, traffic volume, inter-se priority and availability of funds. The details of funds allocated in the budget to this Ministry including the special budgetary provision and other budgetary assistance by the Union Government during the last three years and the current year are at Annexure-II.